CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 24.09.2013

CP No. 40/2013 (OA No. 517/2012)

None present for the petitioner. Mr. Mukesh Agarwal, counsel for respondents.

Learned counsel for the respondents submits that the order dated 04.12.2012 passed by this Bench of the Tribunal in QA No. 517/2012 has been complied with.

Considering the submissions made on behalf of the respondents since the order in question has been complied with, the Contempt Petition is dismissed. Notices issued earlier to the respondents are discharged.

(ANIL KUMAR)
ADMINISTRATIVE MEMBER

(DR. K.B. SURESH) JUDICIAL MEMBER

<u>Kumawat</u>